

HIGH COURT OF JAMMU & KASHMIR

(Office of the Registrar General Camp Office at Srinagar)

ORDER

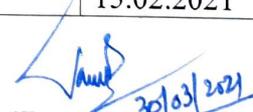
No: 181 of 2021/RG

Dated: 30.03.2021

In terms of Rules 21 and 24 of the Jammu and Kashmir Higher Judicial Service Rules, 2009, the following Judicial Officers, who have attained or will attain the age of 58, 55 and 50 years in the year 2021, are found fit and eligible for their continued utility as Judicial Officers beyond the age of 58, 55 and 50 years:-

S.No	Name of the Officer, S/Sh.	Date of Birth.	Date of attaining the age.
Judicial Officers who have attained or will attain the age of 58 years in the current year.			
1.	Ramesh Kumar Wattal	13.04.1963	12.04.2021
2.	Sanjeev Gupta	03.01.1963	02.01.2021
3.	Abdul Rashid Malik	20.03.1963	19.03.2021
4.	Shujat Ali Khan	19.04.1963	18.04.2021
5.	Sobha Ram Gandhi	19.11.1963	18.11.2021
6.	Sarfaraaz Hussain Shah.	02.03.1963	01.03.2021
Judicial Officers who have attained or will attain the age of 55 years in the current year.			
1.	Mohd. Yousuf Wani	24.04.1966	23.04.2021
2.	Ashok Kumar	11.07.1966	10.07.2021
3.	Ravinder Nath Wattal	28.08.1966	27.08.2021
4.	Mehmood Ahmed Choudhary	09.12.1966	08.12.2021
5.	Ranbir Singh Jasrotia	28.09.1966	27.09.2021
6.	Balbir lal	24.10.1966	23.10.2021
7.	Sunil Sangra	28.02.1966	07.02.2021
Judicial Officers who have attained or will attain the age of 50 years in the current year.			
1.	Rajeev Gupta	27.11.1971	26.11.2021
2.	Ritesh Kumar Dubey	16.02.1971	15.02.2021

By Order


(Jawad Ahmed)
Registrar General

No: 7015-7025/RG/GS

Dated: 30.03.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr/Ms. Justice _____
..... for information of their Lordships.
3. Secretary to Govt. Department of LJ&PA, Civil Secretariat, Jammu
4. Registrar Vigilance, High Court of J&K, Jammu.
5. Registrar Rules, High Court of J&K, Jammu.
6. Registrar Computers, High Court of J&K, Jammu.
7. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
.....for information.
8. S/Shri. _____
9. Incharge NIC, Jammu, for uploading the same on the official website of the High Court.
10. Director Finance, High Court Main wing, Jammu.
....for information and necessary action.
11. Office file.


Registrar General